

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ANALYTICS FIRST PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ANALYTICS FIRST PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	26/11/2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, KARNATAKA
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2014PTC077448
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO 166 7TH CROSS II BLOCK JAYANAGAR, BANGALORE-560011
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th July 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Srinivas Thatikonda Flat No. 006, Nanda Ashirwad, Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru-560 072, Karnataka, India Cell +91 9538869662, +91 9980160444 LL +91 80 23390132 Email: srinivas@srinivasthatikonda.com IP registration No. IBBI/IPA-002/IP- N00631/2018-2019/11886
8	LAST DATE FOR SUBMISSION OF CLAIMS	24 th August 2020

Notice is hereby given that the ANALYTICS FIRST PRIVATE LIMITED has commenced voluntary liquidation on July 25, 2020.

The stakeholders of ANALYTICS FIRST PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before August 24, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26/07/2020
Place: Bangalore



T. S.

Srinivas Thatikonda
Liquidator